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Order pronounced in the open Court on 01/05/2024 after conclusion of hearing.

Sd/-
[ANADEE NATH MISSHRA]
ACCOUNTANT MEMBER

Sd/-
[SUBHASH MALGURIA]
JUDICIAL MEMBER

DATED:01/05/2024

JJ:

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1. Appellant
2. Respondent
3. CIT
4. DR

By order

Assistant Registrar

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